

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 315**

IA-1862/2023 IA-1951/2023 IA-1952/2023 IA-898/2023 IA-259/2023  
IA-5913/2022 IA-71/2023

In  
IB-741(ND)/2021

**IN THE MATTER OF:**

M/s. Hiveloop Capital Pvt Ltd.

**.....APPLICANT/PETITIONER**

Vs.

M/s. Radiant Castings Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 27.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the CA-71/2023

: Mr. Arvind Jadon, Mrs. Pallavi Raghav  
Jadon, Ms. Taru Saxena

For the Respondent

: IA 5913 /2022, Supratik Sarkar, Adv for R4.  
R5 in IA 5913/22 Saurav Gupta Adv.  
Adv. Akshay Sharma, R-2 in IA-5913 &  
IA-898

For the RP

: Adv. Adarsh Tripathi and Adv. Ajitesh Garg-

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **24.05.2023.**

**Sd/-**

**(Court Officer)**